

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.No.1 in CIVIL APPEAL NO(s). 1757 OF 2002

TAMIL NADU HOUSING BOARD

Appellant (s)

VERSUS

M. MEIYAPPAN & ORS.

Respondent(s)

(For early hearing) (With office report)

Date: 09/01/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Appellant(s) Mr. R. Ayyam Perumal, Adv.

Mr. S. Vallinayagam, Adv.

Mr. R. Ayyam Perumal, Adv.

For Respondent(s) Mr. P. Ramesh, Adv.

Mr. Rakesh K. Sharma, Adv.

UPON hearing counsel the Court made the following

O R D E R

No orders.

(P.D. Balodi)

Court Master

(V.P. Tyagi)

Court Master

